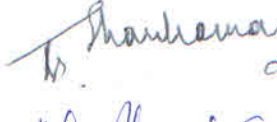


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.4/BB/ 2017	-	Admission	Rule-6 of I&B Code	M/s Vedha Marketing Corporation Vs.M/s GK Shelters Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. S. SHANKARNARAYAN 9865001510.	Respondents	
	M. AmaraValley	Petitioner	H. Shrikant

Counsel for petitioner is present. Counsel for respondent is also present. Both the counsel reported to the Tribunal that there is likelihood of settlement between the parties and requested adjournment.

On the request of both counsels, the matter is adjourned to 12.07.2017.


MEMBER (J)


MEMBER (T)